

GOVERNMENT OF INDIA
MINISTRY OF NEW AND RENEWABLE ENERGY
LOK SABHA
UNSTARRED QUESTION NO. 3665
ANSWERED ON 24.03.2022
INVESTMENT IN RENEWABLE ENERGY SECTOR

+3665. SHRI RAMCHARAN BOHRA

Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) whether the Government proposes to formulate a plan for investment in renewable energy sector;
- (b) if so, the details thereof;
- (c) the quantum of funds allocated and spent on renewable energy schemes during the last three years and the current year, State-wise;
- (d) the target fixed for the generation of renewable energy in Megawatt; and
- (e) the total amount of power distributed through renewable energy every year?

ANSWER

THE MINISTER OF NEW & RENEWABLE ENERGY AND POWER
(SHRI R.K. SINGH)

(a) & (b) Most of the grid connected renewable energy projects in the country are being implemented by private sector developers selected through transparent competitive bidding without financial assistance from the Central Government.

The Government has taken several steps to attract investment in renewable energy sector in the country. These include :

- permitting Foreign Direct Investment (FDI) up to 100 percent under the automatic route,
- waiver of Inter State Transmission System (ISTS) charges for inter-state sale of solar and wind power for projects to be commissioned by 30th June 2025,
- declaration of trajectory for Renewable Purchase Obligation (RPO) up to the year 2022,
- setting up of Ultra Mega Renewable Energy Parks to provide land and transmission to RE developers on a plug and play basis,
- schemes such as Pradhan Mantri Kisan Urja Suraksha evam Utthaan Mahabhiyan (PM-KUSUM), Solar Rooftop Phase II, 12000 MW CPSU Scheme Phase II, etc,
- laying of new transmission lines and creating new sub-station capacity under the Green Energy Corridor Scheme for evacuation of renewable power,
- setting up of Project Development Cell for attracting and facilitating investments,
- Standard Bidding Guidelines for tariff based competitive bidding process for procurement of Power from Grid Connected Solar PV and Wind Projects.
- Government has issued orders that power shall be dispatched against Letter of Credit (LC) or advance payment to ensure timely payment by distribution licensees to RE generators.

(c): The state wise details of Central Financial Assistance (CFA) released for the implementation of various renewable energy schemes / programmes by the Ministry from 2018-19 to 2021-22 (till 16/3/2022) are given in **Annexure**.

(d): In accordance with Hon'ble Prime Minister's announcement at COP26, Ministry of New and Renewable Energy is committed to achieving 500 GW of installed electricity capacity from non-fossil fuel sources by 2030.

(e): The details of electricity generated through various renewable energy sources (including large hydro) during last three years and current year (upto January 2022) are given below:

(in Million Units)

Year	RE Generation (including large hydro)
2018-19	261652.70
2019-20	294106.14
2020-21	297547.03
2021-22 (upto Jan 2022)	275548.60

Annexure referred to in reply to part (c) of Rajya Sabha Unstarred Question No. 3665 for 24/3/2022 regarding 'Investment in Renewable Energy Sector'

The state wise details of Central Financial Assistance (CFA) released for the implementation of various RE schemes / programmes by the Ministry from 2018-19 to 2021-22 (till 16/3/2022).

(Rs in crore)

S No.	State / UT Name	2018-19	2019-20	2020-21	2021-22 (upto 16/3/2022)
1	MAHARASHTRA	147.38	55.94	106.61	74.41
2	LAKSHADWEEP	0	0	0	0
3	TELANGANA	18.67	28.17	23.12	18.53
4	JAMMU AND KASHMIR	85.84	21.39	4.89	47.26
5	PUNJAB	30.03	22.22	23.33	45.27
6	RAJASTHAN	64.52	88.60	105.60	135.64
7	KERALA	20.73	3.57	12.37	37.16
8	ARUNACHAL PRADESH	5.94	24.07	25.42	9.79
9	TRIPURA	0.22	12.98	18.48	7.89
10	NAGALAND	2.39	16.55	10.69	0
11	SIKKIM	2.74	0.05	0	0.03
12	MEGHALAYA	2.08	4.14	1.23	0
13	UTTARAKHAND	0.45	23.99	11.59	16.44
14	WEST BENGAL	4.19	13.38	0	0.48
15	HARYANA	22.39	18.51	55.45	170.65
16	GUJARAT	361.08	124.33	106.18	1099.01
17	ANDAMAN AND NICOBAR	0	0	1.01	0
18	ODISHA	9.11	11.04	1.12	5.25
19	TAMIL NADU	54.94	55.43	30.27	106.02
20	MANIPUR	0	16.86	23.06	9.27
21	CHANDIGARH	18.76	5.13	0.85	0
22	CENTRAL AGENCY	2684.47	2564.23	1875.55	1806.83
2	JHARKHAND	0.99	10.84	16.05	6.63
25	UTTAR PRADESH	37.85	64.33	74.11	36.51
26	KARNATAKA	100.18	16.48	70.71	3.52
27	CHHATTISGARH	95.81	5.16	2.50	2.47
28	DELHI	228.25	11.63	56.28	39.58
29	ANDHRA PRADESH	213.15	30.66	62.32	4.88
30	ASSAM	0.2	33.29	3.11	9.76
31	MIZORAM	7.89	16.12	20.33	3.23
32	HIMACHAL PRADESH	84.13	32.04	73.98	33.44
33	PUDUCHERRY	0.1	0.79	0	0.03
34	GOA	0	0	0.08	3.60
35	MADHYA PRADESH	105.01	94.84	49.42	2.84
36	Bihar	5.26	1.38	1.49	1.20
37	Ladakh	0	0	9.31	18.41